

oil that may or may not be available even after the first hole is drilled.

Shrimati Tarkeshwari Sinha: In view of the Press report that the Assam Oil Company has backed out from the agreement for the formation of the rupee company, may I know how far this is going to affect the eastern region oil drilling?

Shri K. D. Malaviya: This question relates to the Standard Vacuum Oil Company. We can come to the Assam Oil Company later on.

Electoral Offences

*89. **Shri Kamath:** Will the Minister of Law be pleased to lay a statement on the Table showing:

(a) the total number of electoral offences reported from each of the States during the Second General Elections;

(b) the breakdown thereof under each of the categories specified in Part VII, Chapter III of the Representation of the People Act, 1951; and

(c) the nature of the action taken in each case?

The Minister of Law and Minority Affairs (Shri Biswas): (a) to (c). The information asked for is not yet available. The Election Commission has been asked to furnish a statement after collecting details from the State Governments, but this will obviously take some time.

Shri Kamath: May I know whether any reports have been received from the States where on complaints being made by either candidates or election agents to the effect that transport was being used for taking voters to the polling booths or about canvassing near the polling booths, which are now listed as illegal practices or cognizable offences, the police on the spot refused to take action?

Shri Biswas: It is difficult for me to answer this question because it

goes into details. The information which is now available with the Election Commission is not full because the State Governments have not yet sent their reports. So, we have to wait for these details.

Aerodrome, Dabok

*90. **Shri Balwant Sinha Mehta:** Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that the work of constructing Dabok Aerodrom in Rajasthan has been completed;

(b) if so, the amount spent on it so far;

(c) when it is expected to come into operation; and

(d) the air routes to which it will be linked?

The Minister of Legal Affairs and Civil Aviation (Shri Pataskar): (a) Yes, except for a few minor items.

(b) Rs. 7,07,859/-/- upto 28th February, 1957.

(c) and (d). The Indian Airlines Corporation have a proposal to link Udaipur (Dabok Aerodrome) with the Delhi/Rajkot Heron service but no final decision has been taken.

Shri Joachim Alva: In view of the vastness and inaccessibility of communications in Rajasthan and of its proximity to Pakistan, has the Minister of Civil Aviation drawn up any programme for safe and reliable aerodromes in Rajasthan?

Shri Pataskar: The Civil Aviation Department is considering all such matters, including Rajasthan. But there are also other areas like Assam where there are similar difficulties, and all these are being taken into consideration.